

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (BA) No. 154 of 2020

*[Amitkumar S/o Hukumchand Vs. The State of Maharashtra through P.S.O., P.S. Katol,
Dist. Nagpur]*

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri R. M. Daga, Advocate for the applicant
Shri B. M. Lonare, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATE : 27/04/2020

Stand over after two weeks.

JUDGE

wasnik